payment of CST compensation to the States for the 3 years period 2010-11, 2011-12 and 2012-13. As per recommendation of the Empowered Committee of State Finance Ministers this matter is under consideration with the Department of Revenue.

Demand for pay hike in public sector banks

3619. SHRI BALWINDER SINGH BHUNDER: Will the Minister of FINANCE be pleased to state:

- (a) whether the staff of Public Sector Banks(PSBs) are demanding pay hike for quite some time;
 - (b) if so, the details of the demand since when they are demanding pay hike;
 - (c) the view of Indian Banks Association on their demands; and
 - (d) the reaction of Government and by when the issue will be resolved?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRIMATI NIRMALA SITHARAMAN): (a) to (d) The Unions/Associations of employees of Public Sector Banks, have submitted their Charter of Demands in October, 2012 for wage revision to Indian Banks' Association (IBA) representing management of banks who have mandated it to negotiate on their behalf. The wage revision exercise is undertaken through a bipartite negotiation process between IBA and the Unions/Associations of bank employees and negotiations on the revision of wages between the parties have started. The Government has requested IBA to ensure a time bound completion of negotiation process.

Requirement of skilled labour force in textile and clothing sector

3620. SHRI DEVENDER GOUD T: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that there is a requirement of 262 lakh skilled labour force in the textile and clothing sector of the country by 2020;
- (b) if so, how the Ministry proposes to provide the required skilled labour force in this sector;
 - (c) whether Government proposes to start any special scheme;
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRIMATI NIRMALA SITHARAMAN): (a) The working group on Textiles and Jute industry for the Twelfth Five Year Plan have projected human resource requirement of 60 to 62 million in Textile and Clothing sector by the year 2022.

(b) to (e) In order to address the requirement of skilled manpower in Textiles and related segments including Handicrafts, Handlooms, Sericulture, Jute, Technical Textiles, knitwear etc, Ministry of Textiles has launched Integrated Skilled Development Scheme (ISDS) as a pilot scheme in the last two years of the Eleventh Five Year Plan with an outlay of ₹ 272 crore including ₹ 229 crore as Government contribution with a physical target of 2.56 lakh persons. The Scheme has been scaled up during Twelfth Plan with an allocation of ₹ 1900 crore to train 15 lakh persons during the plan period. Training Projects are funded to the extent of 75% of the cost of the project, within an overall ceiling of ₹ 10,000/- for each trainee who successfully completes training and receives certification. One of the key outcomes of the programmes is placement of the trainees in the related occupations after completion of the training. To incentivize placement after the training a provision of bonus equal to 5% of the financial support sanctioned through the Scheme will be given to the Implementing Agencies, if at least 75% of such trainees (50% in pilot phase) become employed/self-employed within 3 months of receiving the training.

The Scheme is being implemented under following three components

- Component I for Training Institutions and Textiles Research Associations under Ministry of Textiles.
- (ii) Component II for private bodies in PPP mode.
- (iii) Component III for State Government Agencies.

Irregularities in NABARD

- †3621. SHRI NARENDRA KUMAR KASHYAP: Will the Minister of FINANCE be pleased to state:
- (a) whether Government has noticed any irregularities in the National Bank for Agriculture and Rural Development (NABARD);
 - (b) if so, the details thereof;
 - (c) the remedial measures taken/being taken by Government in this regard;
- (d) the details of the schemes being implemented by the Central Government for the upliftment and skill development of women belonging to the minority communities including the christian and muslim women in various States including Karnataka; and
- (e) the details of the funds allotted and spent along with the results achieved under these schemes during each of the past three years and the current year, scheme-wise and State/Union Territory-wise?